

25

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP258/ 16, TP 108/17	For hearing & For filing report of IRP	Sec 433 of CA 1956	Encarta Pharma Pvt .Ltd	Deepak/ Rajesh S.	Vikram Hospitals Psvt.Ltd	Madhusudhan T.

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

PETITIONER/s :

RESPONDENT/s :

None appeared for the parties.
ORDER

Post the case on 27.08.2018

Member (T)

Prema Murray

Member (J)